

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Pik Resource India Private Limited Date of Commencement of Liquidation: 30-08-2024; List of Stakeholders as on Date: 21-10-2024; Name of IP: Mr. Krishna Chamadia; Process Number: 1; Last 5 digit of registration number: 11220

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	1137762				NA
2	Liquidation costs incurred till date	0	0	0	55717				NA
3	Secured financial creditors	1	275638699	1	274415317		1223382		Annexure 3
4	Unsecured financial creditors	7	543076123	7	212132860		330943263		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	163138131	4	163136881		1250		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	21	168324574	21	112891040		55433534		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	4936396	1	4936396				Annexure 9
Total		34	1155113923	34	768705973	0	387601429	0	